

Office Notice, Office
Memorandum, of Coram
Appearance, Tribunal's
Orders of direction &
Registrar's Orders.

①
Tribunal's Orders

Per Tribunal

Fixed for AH
on 15/4/94.

for Deputy Registrar

Dated: 15-4-94

None for either side
Adjourned to 27.6.94 for
admission hearing.

for
(Lakshmi Swaminathan) (N.K. Verma)
M(LJ) M(A)

Date: 27.6.94 [Per M.S. Deshpande VC]

None for the
applicant.

Dismissed in
default of appearance
of the applicant.

(P.P. Srinivasan) (M.S. Deshpande)
M(A) V.C.

Letter read from Adv of
applicant dt 26/6/94
read on 29/6/94 regarding
adjournment fixed in CH file

By
30/6.